

DIVISION BENCH  
COURT - I

O-221

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/37(KB)2016  
COMP.APPL/80(KB)2016

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01<sup>ST</sup> JULY 2024**

IN THE MATTER OF	JAI KUMAR KARNANI & ORS. VS KARANANI FINANCE ENTERPRISE.LTD. & ORS
UNDER SECTION	SEC. 241(1) SEC. 242(4)

**Appearances (via video conference/physically)**

Mr. Arani Guha, Adv. ] For the Petitioner

Ms. Madhuri Pandey, PCS

Mr. Avik Dhar, Adv.

Mr. Pratek Kohli, PCS

Ms. Pritha Basu, Adv. ] For Respondent Nos.1,2 & 3

Mr. Debartha Chakraborty, Adv.

Ms. Bhawna Parasramka, Adv.

Mr. Nirmalya Dasgupta, Adv. ] For Respondent Nos.4 & 5

Mr. A. Biswas, Adv.

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. List this matter on **22.08.2024**.

**Satyajit Roy**  
Court Officer